

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 2068**  
ANSWERED ON 12.03.2021

INTERNATIONAL DAY OF RURAL WOMEN

2068 SHRI SANJAY SETH:  
SHRI RAJEEV SATAV:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether Government observed International Day of Rural Women recently and if so, the details thereof along with the theme of the event and initiatives taken by Government to make the event successful;
- (b) the details of the schemes for women belonging to SC/ST/OBC and economically weaker sections in rural areas and the employment generated thereunder, State/UT-wise;
- (c) the details of funds allocated, released and utilised by the States under the scheme, State/UT-wise; and
- (d) whether Government has failed to generate employment opportunities for women in rural areas and if so, the details thereof?

**ANSWER**  
MINISTER OF RURAL DEVELOPMENT  
(SHRI NARENDRA SINGH TOMAR)

(a) As informed by Department of Agriculture, Cooperation & Farmers' Welfare (DAC&FW), the Department is celebrating Mahila Kisan Diwas on 15<sup>th</sup> October, International Day of Rural Women every year, since 2018 onwards.

(b) Most of the schemes/ programmes of Government of India have separate provisions for women and other vulnerable sections of the society. Multi-pronged strategies are being taken by the Ministry of Rural Development to improve the economic well-being of the people in rural areas including that of women belonging to SC/ST/OBC and Economically Weaker Section with the main focus on increasing livelihood opportunities, empowering rural women, providing social safety net, skilling of rural youth, infrastructure development etc, through its programmes viz. Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS), Deendayal Antyodaya Yojana – National Rural Livelihoods Mission (DAY-NRLM), Deen Dayal Upadhyay – Gramin Kaushalya Yojana (DDU-GKY), Pradhan Mantri Awaas Yojana – Gramin (PMAY-G), Pradhan Mantri Gram Sadak Yojana (PMGSY), Shyama Prasad Mukherjee National RuRBAN Mission and National Social Assistance Programme (NSAP).

Out of these schemes/programmes, the following Schemes of the Ministry generate employment/enhance the employability including of women in rural areas, the details of which are given below:

- (i) **The Deendayal Antyodaya Yojana - National Rural Livelihoods Mission (DAY-NRLM)**, is a centrally sponsored anti-poverty programme launched in June 2011. The Mission seeks to reach out to all rural poor households in a phased manner and impact their livelihoods significantly. DAY-NRLM has been designed to be implemented in a Mission mode, with both the Govt. of India and the states sharing the cost. The Mission has covered 6360 blocks spread over 691 districts across 28 States and 6 UTs up to January, 2021. This is a totally women oriented programme, as of date 7.35 crore women have been mobilized in 67 lakhs Self Help Groups (SHGs).
- (ii) **Start-up Village Entrepreneurship Programme (SVEP)** is a sub-scheme of DAY-NRLM with the objective to help the rural poor to set-up enterprises at the village level in non-agricultural sectors. Besides providing start-up capital, a cadre of Community Resource Persons-Enterprise Promotion (CRP-EP) is set up to provide business support services to enterprises. SHG members are supported under the project. SVEP does not have a state wise allocation of funds. Supplementary Annual Action Plans are submitted by States/UTs. Once approved, funds are released in three instalments of 25%, 50% and 25% respectively for implementation. So far, 1.35 lakh enterprises have been sanctioned of which 72% are owned and managed by women, rest 28% are run by family members of SHGs.
- (iii) The Ministry is implementing two Skill development initiatives for rural poor youth under National Rural Livelihood Mission (NRLM) to improve the economic condition of the rural population, namely, **i. Deen Dayal Upadhyaya Grameen Kaushal Yojana (DDU-GKY)**, a placement linked skill development scheme for rural poor and **ii. Skill development through Rural Self Employment and Training Institutes (RSETI)**, which provides skilling, thereby enabling the trainee to take bank credit and start his/her own Micro-enterprise. Some of such trainees may also seek regular salaried jobs. Both the above mentioned schemes are applicable to all the categories including women. Under DDU-GKY, there is a mandatory coverage of 33% women. During the current FY 2020-21, out of the total trained, 51.03% are women and out of the total placed, 47.15% are women. Under RSETI, any unemployed youth in the age group of 18-45 years, irrespective of caste, creed, religion, gender and economic status, having aptitude to take up self-employment or wage employment and having some basic knowledge in the related field can undergo training. During the current FY 2020-21, out of the total trained, 64.28% are women and out of the total settled, 63.71% are women.
- (iv) **Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS)** is a demand driven wage employment programme which provide for the enhancement of livelihood security of the households including women belonging to SC/ST/OBC and economically weaker in rural areas of the country by providing at least one hundred days of guaranteed wage employment in every financial year to every household whose adult members volunteer to do unskilled manual work. Being a demand driven programme, no State/UT-wise financial allocation is made. The rate of participation of women in Mahatma Gandhi NREGS during the current FY 2020-21 is above the statutory requirement of 1/3rd women participation ie.52.96% (As on 04.03.2021).

- (v) **Pradhan Mantri Awaas Yojana- Gramin (PMAY-G)** has been implemented with effect from 1st April, 2016 to provide assistance to eligible rural households for construction of 2.95 Crore Pucca houses with basic amenities to achieve the objective of “Housing for All” by 2022. As per the provisions under Framework for Implementation for PMAY-G, house shall be made jointly in the name of husband and wife except in the case of widow, unmarried or separated person. Special provision has been made in FFI for allowing sanction in the name of female members of household or jointly in the name of husband & wide, except in some circumstance. Of the total houses allocated, 67% houses are owned either by women or in joint name.

Rural Mason Training is one of the components of PMAY-G. Under RMT, States/UTs as per the assigned targets, are responsible to plan and conduct training of masons in locations where the construction intensity is projected to be high. Ministry of Rural Development has also developed curriculum for Recognition of Prior Learning (RPL) pertaining to rural masons wherein persons already having knowledge in rural masonry would be provided a bridge training and after assessment, the certification. The States / UTs may identify such persons, train and certify them. As on 24.02.2021, a total of 7702 female masons have been certified under the scheme.

The Scheme-wise details of employment generated/ progress made in respect of women including SC/ST/OBC and economically weaker section in States/UTs is at **Annexure-I**.

- (c) The State-wise fund allocated, released and utilized by the States/UTs under the schemes mentioned above is at **Annexure-II**.

- (d) No, Sir.

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Annexure referred in part (b) of the reply to Rajya Sabha Unstarred Question No.2068 for reply on 12.3.2021:

States/UT-wise details of employment provided to women under Mahatma Gandhi NREGS including SC/ST/OBC and economically weaker section during FY 2020-21

S. No.	State	Employment Provided to women (As on 4.3.2021) (Figure in lakh)
1	ANDHRA PRADESH	41.994
2	ARUNACHAL PRADESH	0.98
3	ASSAM	15.06
4	BIHAR	28.748
5	CHHATTISGARH	28.732
6	GOA	0.032
7	GUJARAT	8.833
8	HARYANA	3.181
9	HIMACHAL PRADESH	4.798
10	JAMMU AND KASHMIR	3.242
11	JHARKHAND	13.318
12	KARNATAKA	26.54
13	KERALA	15.225
14	LADAKH	0.225
15	MADHYA PRADESH	43.35
16	MAHARASHTRA	12.339
17	MANIPUR	2.998
18	MEGHALAYA	3.753
19	MIZORAM	1.301
20	NAGALAND	1.542
21	ODISHA	27.278
22	PUNJAB	6.51
23	RAJASTHAN	62.978
24	SIKKIM	0.376
25	TAMIL NADU	62.742
26	TELANGANA	29.509
27	TRIPURA	3.942
28	UTTAR PRADESH	39.126
29	UTTARAKHAND	4.801
30	WEST BENGAL	51.35
31	ANDAMAN AND NICOBAR	0.05
32	DADRA & NAGAR HAVELI	0
33	DAMAN & DIU	0
34	LAKSHADWEEP	0
35	PUDUCHERRY	0.456
	<b>Total</b>	<b>545.309</b>

**State/UT wise Progress of Women including SC/ST/OBC and economically weaker section under DDUGKY (as on 31.01.2021)**

Sl. No.	State/UT	2020-21 till Jan 2021			
		Total		Women	
		Trained	Placed	Trained	Placed
1	Andhra Pradesh	507	475	416	130
2	Arunachal Pradesh	13	33	9	20
3	Assam	367	2908	232	1533
4	Bihar	1762	2147	933	975
5	Chhattisgarh	476	3455	261	999
6	Gujarat	0	647	0	334
7	Haryana	26	1213	6	386
8	Himachal Pradesh	0	106	0	62
9	Jammu and Kashmir	1611	1816	594	793
10	Jharkhand	604	1702	437	1056
11	Karnataka	256	1298	124	534
12	Kerala	1395	2033	799	988
13	Madhya Pradesh	705	969	504	535
14	Maharashtra	0	1876	0	790
15	Manipur	105	271	46	129
16	Meghalaya	19	77	19	61
17	Mizoram	37	12	22	0
18	Nagaland	69	278	63	100
19	Odisha	3401	6842	2289	4822
20	Punjab	1273	1411	605	440
21	Rajasthan	179	1073	160	309
22	Sikkim	0	18	0	18
23	Tamil Nadu	213	1237	133	583
24	Telangana	589	1201	89	935
25	Tripura	21	94	11	36
26	Uttar Pradesh	1205	2685	724	679
27	Uttarakhand	141	155	50	94
28	West Bengal	120	2327	15	758

**State/UT wise Progress of Women including SC/ST/OBC and economically weaker section under RSETI (as on 31.01.2021)**

SI. No.	State/UT	2020-21till January 2021			
		Total		Women	
		Trained	Settled	Trained	Settled
1	Andaman and Nicobar Islands	285	77	257	72
2	Andhra Pradesh	2025	2346	1410	1666
3	Arunachal Pradesh	9	57	5	23
4	Assam	3857	2035	2993	1341
5	Bihar	8760	6376	4776	3630
6	Chattisgarh	4093	3158	3881	2664
7	D&N Haveli	436	214	369	205
8	Goa	0	0	0	0
9	Gujarat	5952	5056	5708	4590
10	Haryana	7254	4382	5360	2972
11	Himachal Pradesh	2020	1202	1794	1000
12	Jammu & Kashmir	2766	2109	1731	1118
13	Jharkhand	7203	4674	5748	3702
14	Karnataka	9480	8504	4975	5060
15	Kerala	2653	2445	2131	1967
16	Lakshadweep	115	49	115	49
17	Madhya Pradesh	11540	10115	9384	7535
18	Maharashtra	10862	6811	8918	5350
19	Manipur	192	218	84	183
20	Meghalaya	683	563	540	403
21	Mizoram	222	135	96	29
22	Nagaland	90	77	68	31
23	Odisha	10497	7448	9728	6694
24	Pondicherry	478	69	352	47
25	Punjab	4155	3109	3283	2270
26	Rajasthan	12073	7406	10383	5759
27	Sikkim	72	99	50	36
28	Tamil Nadu	9961	6820	8060	4914
29	Telangana	2282	1331	1263	881
30	Tripura	1093	623	826	301
31	UT Ladakh	154	211	126	71
32	Uttar Pradesh	23382	15874	18411	11060
33	Uttarakhand	5209	3209	3930	2450
34	West Bengal	2656	2129	2256	1796

State/UT wise Progress of Women including SC/ST/OBC and economically weaker section under NRLM During FY 2020-21( upto Jan 2021)							
S.No	State/UT	No. of SHGs promoted	No. of HHs Mobilized	Revolving Fund (RF) to SHGs	Revolving Fund Amount (In rs lakh)	Community Investment Fund (CIF) to SHGs	Community Investment Fund (CIF) Amount (Rs in lakh)
1	Andhra Pradesh	158	1403	0	0.00	0	0.00
2	Assam	7629	82038	38498	5398.45	7990	4006.30
3	Bihar	122762	1231914	32177	4897.17	17823	4935.97
4	Chhatisgarh	16628	172744	18991	2848.65	2595	1555.68
5	Gujarat	9704	98628	2778	331.45	2983	1567.05
6	Jharkhand	12474	147990	113905	17123.43	65610	16740.58
7	Karnataka	9531	111247	78	11.20	6704	5919.64
8	Kerala	2762	35797	8822	1323.30	3	1.50
9	Madhya Pradesh	32309	353568	33565	3838.80	10623	7282.86
10	Maharashtra	51422	504079	14034	2100.02	2511	1405.89
11	Odisha	33835	343020	13825	2045.80	18214	10306.83
12	Rajasthan	11403	136781	27120	4013.38	10132	4889.91
13	Tamil Nadu	21780	221309	5945	890.80	6151	3027.60
14	Telangana	376	3715	0	0.00	0	0.00
15	Uttar Pradesh	75873	783992	46645	6991.62	48940	53700.62
16	West Bengal	22353	242782	42846	6426.90	11463	5199.30
17	Haryana	4065	41656	5536	553.60	3646	1806.26
18	Himachal Pradesh	4113	32990	2963	423.75	156	74.45
19	Jammu & Kashmir	1298	10072	7442	1116.30	70	26.65
20	Punjab	6113	61102	4339	650.10	1556	629.03
21	Uttarakhand	2263	16709	6254	637.45	1506	685.09
22	Arunachal	157	1368	177	26.55	121	104.25
23	Manipur	7	78	164	24.60	0	0.00
24	Meghalaya	5972	57959	4599	688.36	600	343.38
25	Mizoram	813	6464	1355	181.60	617	678.70
26	Nagaland	2279	20588	1356	203.40	830	311.51
27	Sikim	991	8839	59	8.85	279	174.96
28	Tripura	12022	109427	2112	233.90	870	1312.00
29	Andaman	40	383	52	7.80	3	1.50
30	Goa	349	4759	821	122.65	159	51.58
31	Ladakh	0	0	0	0.00	0	0.00
32	Lakshadweep	0	0	0	0.00	0	0.00
33	Puducherry	145	1906	71	10.65	1	0.20
34	Daman DIU and NH	0	0	0	0.00	0	0.00
	<b>Total:</b>	<b>471626</b>	<b>4845307</b>	<b>436529</b>	<b>63130.53</b>	<b>222156</b>	<b>126739.27</b>

**State/UT wise Progress of SCs and STs under NRLM During FY 2020-21( upto December 2020)**

S.No	State/UT	No. of SC SHGs promoted	No. of ST SHGs promoted	No. of SC HHs Mobilized	No. of ST HHs Mobilized	RF to SC SHGs	RF to ST SHGs	CIF to SC SHGs	CIF to ST SHGs
1	Andhra Pradesh	5	1	40	5	0	0	0	0
2	Assam	524	695	5899	7228	3969	5988	713	1342
3	Bihar	17679	1520	105005	24629	15631	435	6674	110
4	Chhatisgarh	2111	4072	23066	43205	1766	7426	227	1143
5	Gujarat	1220	2251	12625	23078	343	662	608	2259
6	Jharkhand	1721	2940	21879	34593	16750	31338	7626	11684
7	Karnataka	1234	858	15214	10840	43	12	1387	613
8	Kerala	251	27	3825	361	925	74	0	0
9	Madhya Pradesh	5275	8619	61765	94907	5920	9462	2612	3079
10	Maharashtra	5131	4485	55558	47375	1151	1487	333	482
11	Odisha	4491	6729	49660	68374	1334	1524	4781	5668
12	Rajasthan	700	901	7454	9411	9397	4504	5869	1196
13	Tamil Nadu	5391	212	56699	2291	1424	119	1991	66
14	Telangana	1	0	6	3	0	0	0	0
15	Uttar Pradesh	19451	399	201982	5310	11424	315	12000	366
16	West Bengal	5452	1301	60827	11343	11881	2423	6905	1068
17	Haryana	1405	0	14245	39	2567	2	3520	1
18	Himachal Pradesh	1110	165	8930	1189	986	114	58	0
19	Jammu & Kashmir	89	62	773	462	641	487	83	18
20	Punjab	3487	1	33769	50	2528	0	1371	0
21	Uttarakhand	494	59	3866	512	1160	138	365	63
22	Arunachal	0	85	2	730	0	128	0	179
23	Manipur	0	0	0	0	0	3	0	0
24	Meghalaya	19	4970	279	48217	64	4340	2	695
25	Mizoram	0	226	2	1902	0	328	0	53
26	Nagaland	2	1906	42	17145	0	1353	1	1504
27	Sikim	37	361	477	3223	4	19	45	132
28	Tripura	2890	3298	27886	28682	421	737	210	384
29	Andaman	0	1	0	10	0	0	0	0
30	Goa	10	32	120	417	15	128	4	18
31	Ladakh	0	0	0	0	0	0	0	0
32	Lakshadweep	0	0	0	0	0	0	0	0
33	Puducherry	32	0	429	0	7	0	0	0
34	Daman DIU and NH	0	0	0	0	0	0	0	0
	<b>Total:</b>	<b>80212</b>	<b>46176</b>	<b>772324</b>	<b>485531</b>	<b>90351</b>	<b>73546</b>	<b>57385</b>	<b>32123</b>



**The estimated employment generated including under SC/ST/OBC and economically weaker section due to the SVEP enterprises, a sub scheme of DAY-NRLM**

No	State	Total No of persons including women for whom employment generated	Scheduled Caste	Scheduled Tribe
1	Andhra Pradesh	26,310	4,077	515
2	Assam	595	53	131
3	Bihar	31,083	6,876	331
4	Chhattisgarh	19,829	1,440	6,537
5	Gujarat	6,543	808	2,858
6	Haryana	12,308	5,287	0
7	Jammu & Kashmir	4,521	397	301
8	Jharkhand	18,222	1,671	7,239
9	Kerala	35,202	3,634	491
10	Madhya Pradesh	27,140	4,200	11,372
11	Maharashtra	9,327	1,550	544
12	Manipur	368	0	7
13	Meghalaya	255	0	255
14	Nagaland	8,315	0	8,315
15	Odisha	17,253	2,299	1,799
16	Punjab	2,318	1,450	0
17	Rajasthan	11,277	1,861	902
18	Tamilnadu	4,422	1,027	58
19	Telangana	10,433	1,373	1,026
20	Uttar Pradesh	17,974	5,009	758
21	Uttarakhand	764	102	4
22	West Bengal	13,395	4,598	327

**State-wise Progress of Women including SC/ST/OBC and economically weaker section under Pradhan Mantri Awaas Yojana-Gramin**

**(i) Rural Mason Training status under PMAY-G as of 24th February 2021**

S.No.	State	Total masons certified	Total Female masons certified ( including SC/ST/OBC and economically weaker section)
1	Assam	179	2
2	Bihar	28	0
3	Chhattisgarh	20762	2662
4	Gujarat	1964	139
5	Haryana	55	3
6	Jharkhand	11651	694
7	Karnataka	37	0
8	Madhya Pradesh	27428	2155
9	Maharashtra	1496	35
10	Meghalaya	399	2
11	Mizoram	32	0
12	Odisha	14993	384
13	Rajasthan	9778	1392
14	TRIPURA	68	0
15	Uttar Pradesh	7956	0
16	Uttarakhand	25	0
17	West Bengal	13897	234
	<b>Total</b>	<b>110748</b>	<b>7702</b>

**(ii) State-wise Physical Progress of Women including SC/ST/OBC and economically weaker section under Pradhan Mantri Awaas Yojana-Gramin during FY 2020-21**

(Units in Nos.)

S.No	State Name	2020-21 (As on 04.03.2021)			
		Sanctioned		Completed	
		Women	Joint	Women	Joint
1	ARUNACHAL PRADESH	891	8328	1	22
2	ASSAM	9218	26220	1	1
3	BIHAR	70088	104612	10246	13812
4	CHHATTISGARH	16560	137332	0	0
5	GOA	0	0	0	0
6	GUJARAT	725	1405	0	2
7	HARYANA	0	0	0	0
8	HIMACHAL PRADESH	659	922	12	6
9	JAMMU AND KASHMIR	4264	35886	112	1158
10	JHARKHAND	57931	139760	8219	20757
11	KERALA	0	0	0	0
12	MADHYA PRADESH	73270	205439	1	2
13	MAHARASHTRA	26858	182581	152	1485
14	MANIPUR	1637	8791	0	0
15	MEGHALAYA	3586	13889	0	0
16	MIZORAM	894	4389	0	0
17	NAGALAND	0	0	0	0
18	ODISHA	28520	88002	14829	46327
19	PUNJAB	0	0	0	0
20	RAJASTHAN	99504	41814	25280	9931
21	SIKKIM	0	0	0	0
22	TAMIL NADU	0	0	0	0
23	TRIPURA	0	0	0	0
24	UTTAR PRADESH	270241	303251	2940	4844
25	UTTARAKHAND	0	0	0	0
26	WEST BENGAL	196522	376740	22156	38606
27	ANDAMAN AND NICOBAR	58	256	9	21
28	DADRA AND NAGAR HAVELI	0	0	0	0
29	DAMAN AND DIU	0	0	0	0
30	LAKSHADWEEP	0	0	0	0
31	PUDUCHERRY	0	0	0	0
32	ANDHRA PRADESH	0	0	0	0
33	KARNATAKA	365	0	0	0
34	TELANGANA	0	0	0	0
35	LADAKH	0	0	0	0
	TOTAL	861791	1679617	83958	136974

Source: As per C1 report of Awaasoft as on 04.03.2021

Annexure-II referred in reply to part (c) of Rajya Sabha Unstarred Question No.2068 for reply on 12.3.2021:

**Central funds released to States/UTs under Mahatma Gandhi NREGA during 2020-21**

(Rs. in crore)

S. No.	States/UTs	Central funds released (as on 02.03.2021)	Expenditure* (as on 03.03.2021)
1	Andhra Pradesh	8194.78	8399.84
2	Arunachal Pradesh	283.41	425.34
3	Assam	1825.10	2206.82
4	Bihar	5523.42	5994.99
5	Chhattisgarh	3151.41	3621.70
6	Goa	0.91	3.01
7	Gujarat	1214.87	1198.28
8	Haryana	626.43	708.95
9	Himachal Pradesh	908.80	865.51
10	Jammu & Kashmir	956.71	1249.52
11	Jharkhand	2926.82	2660.29
12	Karnataka	5134.50	5186.63
13	Kerala	3339.42	3523.19
14	Ladakh	-	47.42
15	Madhya Pradesh	7669.02	7960.24
16	Maharashtra	1234.79	1632.10
17	Manipur	821.23	1011.09
18	Meghalaya	1191.73	1221.18
19	Mizoram	555.64	529.91
20	Nagaland	483.82	357.28
21	Odisha	4436.98	5260.07
22	Punjab	984.41	1111.07
23	Rajasthan	7526.86	8819.35
24	Sikkim	93.90	99.22
25	Tamil Nadu	7856.97	7744.10
26	Telangana	3547.58	4093.10
27	Tripura	1137.83	992.78
28	Uttar Pradesh	9975.50	10210.36
29	Uttarakhand	829.66	794.11
30	West Bengal	9913.43	9955.87
31	Andaman & Nicobar	4.86	6.63
32	Dadra & Nagar Haveli	0.00	0.00
33	Daman & Diu	0.00	0.00
34	Lakshadweep	0.00	0.05
35	Puducherry	25.80	24.69
<b>Total</b>		<b>92376.59</b>	<b>97914.69</b>

\*Including State Share

**Funds release/utilization under DDU-GKY (in Rs Crore)**

S No	State/UT	2020-21 (as on 31.01.2021)		
		Central Release	State Share	Utilization by State
1	Andhra Pradesh	0.00	0.00	44.21
2	Arunachal Pradesh	13.34	1.48	5.66
3	ASSAM	13.28	1.48	22.53
4	Bihar	0.00	0.00	52.59
5	Chhattisgarh	0.6	0.40	35.1
6	Gujarat	0.00	0.00	6.38
7	Haryana	13.18	8.79	13.62
8	Himachal Pradesh	0.69	0.08	1.42
9	Jammu and Kashmir	0.00	0.00	29.8
10	Jharkhand	41.71	27.81	40.82
11	Karnataka		0.00	46.44
12	Kerala	81.91	54.61	49.64
13	Madhya Pradesh	1.6	1.06	42.94
14	Maharashtra	0.00	0.00	14.88
15	Manipur	0.00	0.00	11.83
16	Meghalaya	1.44	0.16	4.18
17	Mizoram	5.53	0.61	5.51
18	Nagaland	0.00	0.00	13.72
19	Odisha	41.35	27.57	109.44
20	Punjab	0.00	0.00	51.02
21	Rajasthan	0.00	0.00	42.03
22	Sikkim	0.43	0.05	5.34
23	Tamil Nadu	50.79	33.86	112.61
24	Telangana	1.08	0.72	67.65
25	Tripura	7.73	0.86	0.53
26	Uttar Pradesh	488.35	325.56	363.39
27	Uttarakhand	56.68	6.30	21.49
28	West Bengal	1.26	0.84	38.92
29	Andaman & Nicobar	5.87	0.00	0.01
30	Puducherry	0.00	0.00	3.69
	<b>Total</b>	<b>826.81</b>	<b>492.23</b>	<b>1257.39</b>

**Funds release status of RSETI**

**(in Rs Crore)**

<b>S.No.</b>	<b>State/ UT</b>	<b>2020-21 (as on 31.1.21)</b>
1	A&N Islands	0.00
2	Andhra Pradesh	3.92
3	Arunachal Pradesh	0.00
4	Assam	0.65
5	Bihar	1.03
6	Chhattisgarh	1.47
7	D&N Haveli	0.00
8	Gujarat	3.23
9	Haryana	0.00
10	Himachal Pradesh	0.00
11	J&K	4.03
12	Jharkhand	4.04
13	Karnataka	7.23
14	Kerala	0.00
15	Lakshadweep	0.00
16	Madhya Pradesh	5.80
17	Maharashtra	0.00
18	Manipur	0.08
19	Meghalaya	0.00
20	Mizoram	0.00
21	Nagaland	0.00
22	Odisha	5.50
23	Pondicherry	0.00
24	Punjab	1.93
25	Rajasthan	0.00
26	Sikkim	0.00
27	Tamilnadu	5.28
28	Telangana	0.00
29	Tripura	0.35
30	Uttar Pradesh	8.37
31	Uttarakhand	1.07
32	West Bengal	1.13

**Funds released under PMAY-G during the current year**

**(Rs. in Crore)**

	State	2020-21 (As on 04.03.2021)	
		Central Release	Utilization
1	ANDHRA PRADESH	0.00	4.50
2	ARUNACHAL PRADESH	1503.43	998.23
3	ASSAM	4264.79	8864.00
4	BIHAR	307.12	956.06
5	CHATTISGARH	0.00	0.41
6	GOA	192.78	388.49
7	GUJARAT	0.00	12.68
8	HARYANA	5.35	18.07
9	HIMACHAL PRADESH	427.71	489.01
10	JAMMU & KASHMIR	1678.98	3351.76
11	JHARKHAND	0.00	0.00
12	KARNATAKA	3408.34	20.48
13	KERALA	1293.69	3089.61
14	MADHYA PRADESH	79.43	1887.17
15	MAHARASHTRA	150.21	79.31
16	MANIPUR	10.91	150.24
17	MEGHALAYA	17.40	13.82
18	MIZORAM	2821.87	0.01
19	NAGALAND	31.33	4133.97
20	ODISHA	1108.59	58.42
21	PUNJAB	0.00	3189.03
22	RAJASTHAN	0.00	0.25
23	SIKKIM	113.62	589.19
24	TAMIL NADU	2405.34	0.00
25	TELANGANA	0.00	95.48
26	TRIPURA	5371.72	4012.62
27	UTTAR PRADESH	16.88	0.98
28	UTTARAKHAND	0.00	9577.27
29	WEST BENGAL	0.00	7.47
30	ANDAMAN AND NICOBAR	0.00	27.83
31	DADRA & NAGAR HAVELI	0.00	0.00
32	DAMAN & DIU	0.00	0.01
33	LAKSHADWEEP	0.00	0.00
34	PUDUCHERRY	0.00	0.00
35	LADAKH	0.00	0.00
	<b>Total</b>	<b>25209.49</b>	<b>42016.38</b>

**State-wise Funds allocated and released under NRLM during the current year (Up to February, 2021)**

(Rs. in Crore)

Sl. No.	NAME OF STATES/UTs	Central Allocation	Central Release
		NRLM	NRLM
1	Andhra Pradesh	134.48	134.48
2	Telangana	96.06	48.03
3	Bihar	548.42	548.42
4	Chattisgarh	121.81	91.36
5	Goa	4.00	2.00
6	Gujarat	86.78	86.78
7	Haryana	51.05	38.29
8	Himachal Pradesh	21.50	16.13
9	Jammu & Kashmir	26.61	115.27
10	Jharkhand	206.79	258.09
11	Karnataka	174.09	174.09
12	Kerala	78.11	58.58
13	Madhya Pradesh	260.94	195.71
14	Maharashtra	344.12	172.06
15	Odisha	263.68	389.07
16	Punjab	24.81	18.61
17	Rajasthan	132.19	132.19
18	Tamil Nadu	203.84	203.84
19	Uttar Pradesh	789.54	788.57
20	Uttarakhand	41.57	41.57
21	West Bengal	293.03	293.03
22	A&N Islands	3.00	1.50
23	Daman & Diu and D & N Haveli	4.00	-
24	Lakshadweep	2.00	-
25	Ladakh	2.00	100.00
26	Pondicherry	7.00	7.00
	<b>TOTAL</b>	<b>3921.41</b>	<b>3815.65</b>
<b>NORTH EASTERN STATES</b>			
27	Arunachal Pradesh	76.02	38.01
28	Assam	216.88	216.88
29	Manipur	56.09	.00
30	Meghalaya	117.29	87.97
31	Mizoram	100.05	50.02
32	Nagaland	135.44	67.72
33	Sikkim	39.23	9.81
34	Tripura	164.05	82.03
	<b>TOTAL</b>	<b>905.05</b>	<b>552.43</b>
<b>GRAND TOTAL</b>		<b>4826.46</b>	<b>4368.08</b>



State wise funds released till 31<sup>st</sup> January, 2021 to SVEP enterprises under DAY-NRLM

No	State	No of Blocks	Funds sanctioned (Rs Crore)	Central share (Rs Crore)	Central share released (Rs Crore)
1	Andhra Pradesh	10	45.35	27.21	22.90
2	Arunachal Pradesh	1	0.30	0.27	0.27
3	Assam	3	14.22	12.79	3.20
4	Bihar	12	64.04	38.43	32.80
5	Chhattisgarh	9	36.26	21.76	18.86
6	Goa	1	0.30	0.18	0.18
7	Gujarat	3	16.17	9.70	7.27
8	Haryana	8	29.68	17.81	14.65
9	Himachal Pradesh	1	0.30	0.27	0.27
10	Jammu & Kashmir (UT)	4	9.91	8.92	6.28
11	Jharkhand	15	70.56	42.34	26.55
12	Karnataka	2	0.60	0.36	0.18
13	Kerala	15	76.12	45.67	35.66
14	Madhya Pradesh	14	62.47	37.48	23.71
15	Maharashtra	8	30.80	18.48	6.90
16	Manipur	1	5.35	4.82	1.20
17	Meghalaya	1	4.44	4.00	1.00
18	Mizoram	2	8.40	7.56	1.89
19	Nagaland	4	11.72	10.55	10.05
20	Odisha	10	41.16	24.69	19.84
21	Punjab	3	5.73	3.44	2.92
22	Rajasthan	7	26.81	16.08	11.11
23	Sikkim	1	0.30	0.27	0.27
24	Tamil Nadu	4	10.78	6.47	4.94
25	Telangana	10	38.25	22.95	10.65
26	Tripura	1	0.30	0.27	0.27
27	Uttar Pradesh	19	97.05	58.23	24.35
28	Uttarakhand	2	9.21	8.29	4.14
29	West Bengal	11	43.11	25.87	18.00
	<b>Total</b>	<b>182</b>	<b>759.71</b>	<b>475.16</b>	<b>310.31</b>